

Sports Infrastructure in the Country

615. SHRI SATISH PRAHDHAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether it is a fact that Central Government as well as the State Governments approve grants for creating infrastructure to encourage sports and sporting events, if so, what are the details thereof ;

(b) what are the total number of district locations having Government owned and privately owned facilities for sports such as stadia reserved grounds, indoor stadia ;

(c) the number of districts having facilities for Olympic discipline and non-Olympic disciplines ; and

(d) whether Government propose to create a body or to create norms for use of these facilities and prevent misuse ?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) (SHRI MUKUL WASNIK) : (a) Yes, Sir. The Scheme of the Central Government provides matching assistance in the ratio of 75:25 for the project located in a hilly/tribal area and 50:50 for the project located in other areas.

(b) and (c) Sports being a State subject, information regarding district level facilities for Olympic or non-Olympic disciplines, owned by State Governments or by private sponsors is not being maintained by the Central Government.

(d) There is no proposal under consideration with the Government to create a body or to create All India norms for use of these facilities.

Expenditure on Sports

616. SHRI SATISH PRAHDHAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) what are the total budgetary provisions made for sports and youth welfare separately in 1994-95 budget ;

(b) whether the allocation for sports is made keeping in consideration the forthcoming Asian & Olympic games ;

(c) what is the allocation for sports of the State Governments for 94-95 inclusive of budgetary provisions made by the Local Self Government & the State Government's own public sector undertaking ;

(d) what is the total allocation of the Public Sector Undertakings for exclusive sports ;

(e) whether it is a fact that the Private Sector also enjoys the tax benefits for the expenditure on the sports, if so, what is the total amount annually spent by the private sector on the sports ; and

(f) in view of the total amount spent on sports by the above bodies, whether Government will consider creating a national policy on expenditure on sports ?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS & SPORTS) : (SHRI MUKUL WASNIK) : (a) The following budget provision has been made in 1994-95 for Sports and